COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 348 of 2016 in
DFR No. 1184 of 2016

Dated: 8th July, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member

In the matter of :

Hindustan Petroleum Corporation Ltd. ...Appellant(s)
Versus
Petroleum & Natural Gas Regulatory Board & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Manu Seshadri
Ms. Sharad Sharma
Mr. Ishan

ORDER

IA No. 348 of 2016
(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 29.07.2016.

Dasti in addition is permitted.

List the matter on ***29.07.2016.***

(B.N. Talukdar)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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